# GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

# LOK SABHA UNSTARRED QUESTION NO. 5493 TO BE ANSWERED ON 5<sup>TH</sup> APRIL, 2023

### CONTRACT LABOURERS IN TELECOM CIRCLE

### †5493. SHRI ARVIND GANPAT SAWANT: SHRI VINAYAK RAUT:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the contract labourers engaged in Maharashtra Telecom circle are being provided payment wages timely, if so, the details thereof and if not, the reasons therefor;
- (b) the details of allocation of funds to Maharashtra circle by the Government and the time limit fixed to dispose of the claim related to pending salary/wages;
- (c) whether thousands of contract labourers are engaged through approved contractors in BSNL and if so, the details thereof;
- (d) whether the Government provides benefits of social security schemes like EPF and ESI to these contract labourers;
- (e) if so, the details thereof during the last ten years and if not, the reasons therefor; and
- (f) whether the Government has issued any order to implement the same and if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) to (f) BSNL employees perform the core jobs like the installation, operation and maintenance of equipment. However, keeping in view the administrative exigency of work, economy of operations, the non-core activities such as housekeeping, data feeding, cable laying, hiring of vehicle, security services etc. are outsourced in which the services are rendered by the contractors through Service-Level Agreement (SLA) based contracts. BSNL including Maharashtra Circle (MH) is making timely payment to the vendors and contractors against their submitted bills.

BSNL is committed to its responsibility as a Principal Employer. It ensures that all statutory provisions under labor laws such as Employees' Provident Fund (EPF), Employees' State Insurance Corporation (ESIC) and Minimum Wages Act, etc. are incorporated in the agreement with the contractors. BSNL follows various advisories / instructions issued by Ministry of Labour and Employment in this regard.

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